

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1315 of 2019 IN
DFR No. 2205 of 2019**

Dated : 22nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Jaypee Powergrid Ltd. ... Appellant(s)
Vs.
Uttar Pradesh Power Corporation Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankit Sibbal
Mr. Himanshu Singh

Counsel for the Respondent(s) :

ORDER

Issue notice on main appeal as well as on application for condonation of delay. Dasti, in addition, is permitted.

List the matter on **24.09.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson